

proposal at present. Such proposals are sent by autonomous sports bodies as per Government Guidelines. In this instance proposal has to come from Indian Hockey Federation. Government have not received any such proposal from Indian Hockey Federation.

[English]

Reconstitution of Central District Labour Advisory Board

2545. SHRI HARADHAN ROY: Will the Minister of LABOUR be pleased to state:

(a) whether the Government propose to reconstitute the Central Contract Labour Advisory Board; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Yes, Sir.

(b) The nominations representing various interests concerned have already been invited.

[Translation]

Navodaya Vidyalayas In Eastern Champaran District

2546. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the number of Navodaya Vidyalayas in Eastern Champaran district of Bihar and whether all posts of teachers in these Vidyalayas have been filled up?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): No Navodaya Vidyalaya has been opened in Eastern Champaran District of Bihar.

[English]

Assistance Under Central/Centrally Sponsored Scheme

2548. DR. KARTIKESWAR PATRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any Central scheme/ Centrally sponsored scheme under which assistance is to be given to Sub-Divisional Hospitals/District Hospitals for construction of free transit homes for the attendants of indoor patients; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) No, Sir.

(b) Does not arise.

[Translation]

Steps to Remove Illiteracy from Chotanagpur (Bihar)

2549. SHRI BHUBANESHWAR PRASAD MEHTA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether maximum number of illiterates in Bihar are in Chotanagpur and Santal Pargana (Jharkhand) area;

(b) whether the Scheduled Tribes population is dominant in this area; and

(c) the steps Government propose to take to make the people of this area literate?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) As per 1991 Census, the dis-

districts of Dhanbad, Lohardaga, Ranchi, Gumla, Paschim Singhbhum and Purb Singhbhum forming parts of Chotanagpur - Santhal Pargana have higher literacy rate than average literacy rate for Bihar as a whole. Similarly, the districts of Palamu, Hazaribagh, Giridih, Deoghar, Dumka, Shahib Ganj and Godda have lower than average literacy rate of Bihar as a whole.

(b) Over 91% of the total tribal population of Bihar live in Chotanagpur-Santhal Pargana area. However, of the total population in the area, the tribals constitute slightly over 30%.

(c) Universalisation of Elementary Education and universal retention of children upto 14 years of age in schools in a programme of Non-Formal Education and the National Literacy Mission which aims at imparting functional literacy to 80 million adult illiterates in the 15.35 year age group by 1995, form an integral part of a larger programme for eradication of illiteracy in the country, including the State of Bihar. Besides these measures, total literacy campaigns in two districts of the region and the Bihar Education Project to be implemented in phases with partial UNICEF assistance constitute additional efforts in the direction.

[English]

Lease Hold rights of Slum Tenements in Delhi

2550. SHRI KALKA DAS: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of Slum Tenements in Union Territory of Delhi in respect of which notification for lease-hold rights had been issued in 1984;

(b) the amount of charges likely to be recovered from said Slum Tenements as per

the notification and the criteria thereof; and

(c) the manner in which the costs determined for the Slum Tenements constructed in Swamy Dayanand Colony, Chandrashekhar Azad Colony, Ambabagh and Padam Nagar, Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIM. ARUNACHALAM) : (a) to (c). Delhi Administration have reported that 13212 slum tenements including those mentioned in Part (c) of the Question are covered by the Government of India order dated 11.6.1984 for conferring lease hold rights on the allottees/occupants.

The cost of these slum tenements is fixed as 20 times the annual economic licence fee. The allottees have represented against the liquidation cost which is under consideration of the Government. The amount of charges likely to be recovered from the slum tenements would be known only after the cost has been finalised.

Ganga Action Plan

2551. SHRISYED SHAHABUDDIN: Will the Minister of ENVIRONMENT & FORESTS be pleased to state:

(a) the present status of implementation of the Ganga Action Plan in terms of outlay and progress of major schemes;

(b) the impact of the plan by 31st March, 1991 in terms of the purity level of the waters of mid-stream Ganga relative to the state of purity before the Plan came into operation; and

(c) the revised estimate of the total cost of the Plan and the likely date of its completion?